

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 543
TO BE ANSWERED ON 07/02/2024

LANDLESS BENEFICIARIES UNDER PMAY-G

543 SHRI VIVEK K. TANKHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and number of landless persons and families in rural India, State-wise;
- (b) the details of the housing shortage in rural India, State-wise; and
- (c) the details of the landless beneficiaries in the permanent waiting list, provided land, and beneficiaries yet to be provided land under the PMAY-G, State and district-wise, year-wise, category-wise including SC/ST, General and Minorities for last five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): The Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities. Out of which more than 2.94 crore houses have been sanctioned and over 2.55 crore houses have been constructed as on 02.02.2024. State wise details of landless households provided land under PMAY-G is at **Annexure-I**.

(b): Under the PMAY-G, the beneficiaries are identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process, Gram Panchayat wise Permanent Wait List (PWL) is prepared. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories (UTs) for conducting Gram Sabha meetings to finalize the PWL. As on 02.02.2024, a total of 2.04 crore households have been identified and included in PWL from SECC, 2011. Further, the details of such households who claimed to have been left out from the SECC 2011 based PWL and eligible for inclusion in PWL, have been captured by the States/UTs in the Awaas+ Survey, conducted during January, 2018 to 7th March, 2019. In order to fill the gap of 91 lakh houses (2.95 crore -2.04 crore), Awaas+ data have been utilized and equivalent targets have already been allocated to the States/UTs. The State-wise details of targets allocated to the States/ UTs under PMAY-G is given in **Annexure-II**.

(c): Providing land to the landless is of utmost importance since they are among the most deserving beneficiaries in the Permanent Wait List (PWL) of PMAY-G. Therefore, the States/UTs have been asked to ensure that such beneficiary is provided land from the government land or any other land including public land (Panchayat common land, community land or land belonging to other local authorities). The PMAY-G guidelines provide for minimum 60% of the target at the national level is earmarked for Scheduled Caste (SC)/Schedules Tribes (ST) households subject to availability of such eligible beneficiaries. The earmarking defines only the minimum limit that should be achieved and if the States/UTs so desire they may add to target under these categories to ensure saturation of beneficiaries belonging to vulnerable and disadvantaged groups for them to be covered on a priority basis. The status of landless households provided land under PMAY-G is given in **Annexure-I**.

STATEMENT IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 543 TO BE ANSWERED ON 07.02.2024 REGARDING LANDLESS BENEFICIARIES UNDER PMAY-G

State/UT-wise status of landless households provided land in PMAY-G as on 02.02.2024

S.No.	State/ UT	Number of landless beneficiaries provided land/ assistance by the States/UTs
1	Andaman & Nicobar Islands	652
2	Andhra Pradesh	1,888
3	Arunachal Pradesh	0
4	Assam	30,556
5	Bihar	11,729
6	Chhattisgarh	6,160
7	Dadra and Nagar Haveli & Daman and Diu	32
8	Goa	0
9	Gujarat	6,713
10	Haryana	0
11	Himachal Pradesh	23
12	Jammu & Kashmir	400
13	Jharkhand	2,034
14	Karnataka	15,436
15	Kerala	500
16	Ladakh	0
17	Lakshadweep	0
18	Madhya Pradesh	35,265
19	Maharashtra	88,899
20	Manipur	0
21	Meghalaya	636
22	Mizoram	0
23	Nagaland	0
24	Odisha	45,627
25	Pondicherry	NA
26	Punjab	194
27	Rajasthan	53,547
28	Sikkim	0
29	Tamil Nadu	21,406
30	Telangana	NA
31	Tripura	126
32	Uttar Pradesh	1,993
33	Uttarakhand	1,562
34	West Bengal	3,763
	Total	3,29,141

*Telangana & Puducherry are not implementing PMAY-G.

STATEMENT IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 543 TO BE ANSWERED ON 07.02.2024 REGARDING LANDLESS BENEFICIARIES UNDER PMAY-G

State-wise details of targets allocated from the SECC-2011 & Awaas+ survey to the States/ UTs as given below 02.02.2024

S.No.	State/ UT	Target allocated
(1)	(2)	(3)
1	Arunachal Pradesh	36,210
2	Assam	20,41,807
3	Bihar	37,01,576
4	Chhattisgarh	11,76,142
5	Goa	257
6	Gujarat	6,03,922
7	Haryana	29,404
8	Himachal Pradesh	25,471
9	Jammu & Kashmir	3,37,129
10	Jharkhand	15,92,171
11	Kerala	35,167
12	Madhya Pradesh	38,00,415
13	Maharashtra	13,77,817
14	Manipur	1,01,558
15	Meghalaya	1,88,297
16	Mizoram	29,967
17	Nagaland	48,830
18	Odisha	27,26,133
19	Punjab	39,729
20	Rajasthan	17,17,996
21	Sikkim	1,400
22	Tamil Nadu	7,51,421
23	Tripura	3,77,057
24	Uttar Pradesh	36,15,041
25	Uttarakhand	69,303
26	West Bengal	45,69,532
27	Andaman & Nicobar Islands	3,424
28	Dadra and Nagar Haveli and Daman & Diu	11,436
29	Lakshadweep	45
30	Puducherry*	0
31	Andhra Pradesh	2,46,430
32	Karnataka	2,41,908
33	Telangana*	0
34	Ladakh	3,005
	Total	2,95,00,000

*Telangana & Puducherry are not implementing PMAY-G.
